NOTICE

In continuation of the Notification dated 20.12.2023, regarding Christmas Vacation 2023, it is hereby notified for the information of Advocates and Parties in person that the Single Bench presided over by **the Hon'ble Shri Justice Shyam C. Chandak** from 23.12.2023 to 27.12.2023 has issued the following directions :-

1. The Court shall sit on 26th December, 2023 only at 10.30 am.

2. Mentioning is permitted at 10.30 am only, in extremely urgent matters that cannot wait till re-opening.

3. If it is found that the matter is not urgent enough to be moved in the vacation, costs may be imposed.

By Order

Date : 22nd December 2023

Sd/-
(S.S. Agate)
I/c Prothonotary & Sr. Master,
High Court (O.S.), Bombay.

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay.